

(14) 2/3

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CCP No.372/92 in
CA No.768/88

Date of decision: 16.2.93

Shri Ashok Kumar

Petitioner

Vs.

Shri Shard Kumar,
Superintendent of Police,
CBI B-1/SIC-II, CGO Complex,
New Delhi.

Respondent

Coram:- The Hon'ble Mr. Justice V.S. Malimath, Chairman
The Hon'ble Mr. I.K. Rasgotra, Member(A)

For the petitioner

Shri Gyan Prakash,
Counsel.

For the Respondents

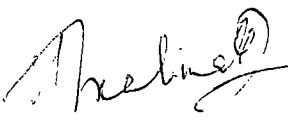
None.

ORDER(ORAL)

(PASSED BY HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN)

CCP is dismissed as withdrawn.


(I.K. RASGOTRA)
MEMBER(A)


(V.S. MALIMATH)
CHAIRMAN